

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:293
ANSWERED ON:30.08.2013
ALLOCATION OF PDS KEROSENE
Singh Smt. Pratibha

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the monthly allocation of Public Distribution System (PDS) kerosene to the States/UTs including Himachal Pradesh is being done as per the existing norms;
- (b) if so, the details of the monthly allocation of PDS kerosene to various States/UTs during the year 2012-13, State/UT-wise;
- (c) if not, the reasons therefor; and
- (d) the corrective measures taken by the Government in this regard?

Answer

MINISTER OF PETROLEUM & NATURAL GAS (DR. M. VEERAPPA MOILY)

(a) to (d): A statement is laid on the Table of the House..

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 293 FOR ANSWER ON 30TH AUGUST, 2013 REGARDING ALLOCATION OF PDS KEROSENE ASKED BY SHRIMATI PRATIBHA SINGH.

(a) to (d) : Government of India makes allocation of PDS Kerosene to the States/Union Territories (UTs) including Himachal Pradesh on quarterly basis as per the existing norms. State/UT-wise detail of quarterly allocation of PDS Kerosene during the year 2012-13 is annexed.